

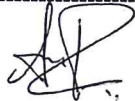
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.56/BB/17	-	For compliance of office objections raised by Registry	230/232	Hothur Motors Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ANDRE PETER FOR S SAMAR ASSOCIATES 9886675823	PETITIONER	

Counsel for petitioner is present. Connected matter CA(CAA) 73/BB/2017 is listed on 30.10.2017. Therefore, this matter is also ordered to be listed on 30.10.2017.


MEMBER (J)